

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. MA 340/2020 MA 103/2020 IA 413/2022-Challenging maintainability of MA 1032018, IA 1258/2022-Challenging maintainability of MA 103/2018 IN C.P. (IB)/599(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024

NAME OF THE PARTIES: - Fly-Hi Marine Travels Private Limited Vs. Mr. Manishkumar Patel
IN THE MATTER OF
Pierre Dsilva
V/s
Elektrans Shipping Pvt. Ltd.

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code,2016.

ORDER

MA No. 340/2020:- Adv. Devul Dighe appeared for the Applicant. None has appeared for the Respondent. Reply has not been filed by the Respondent. The Registry is directed to issue notice to Respondent directing them to file reply within a period of two weeks, failing which, right to file reply shall be forfeited. List the matter on **14.08.2024** for hearing.

MA No. 103/2020:- Adv. Devul Dighe appeared for the Applicant. Adv. Arusha Bapat appeared for the Respondent Nos. 1 and 3. None has appeared for Respondent No. 2. Respondents are directed to file reply within a period of two weeks, failing which, the right to file reply shall be forfeited. List the matter on **14.08.2024** for hearing.

IA No. 413/2022 & IA No. 1258/2022:- Adv. Arusha Bapat appeared for the Applicant. Adv. Devul Dighe appeared for the Respondent. List the matter on **14.08.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)